



J&K HIGH COURT LEGAL SERVICES COMMITTEE,
SRINAGAR.

NOTIFICATION

*The 3rd National Lok – Adalat is scheduled to be held on 14 September 2019. The High Court Legal Services Committee is going to organize 3rd National Lok Adalat on **14th, September, 2019** in both the wings of Hon'ble High Court, Jammu/Srinagar. In this context Pre- Lok Adalat session is going to be held on 06th and 07th September 2019.*

*It is notified for all the concerned that the following type of Pre-Litigation cases and the cases pending before the Hon'ble High Court wing Srinagar/Jammu shall be taken up before and the National Lok Adalat on **14th, September, 2019:-***

Pre-Litigation Cases :-

- (i) NI Act cases under Section 138
- (ii) Bank Recovery cases
- (iii) Labour dispute cases
- (iv) Electricity and water Bills (excluding non-compoundable);
- (v) Others (Criminal Compoundable, Matrimonial and other Civil disputes).

Pending in the Courts (which are reflected on National Judicial Data Grid):

- (i) Criminal Compoundable offences

- (ii) NI Act cases under Section 138
- (iii) Bank Recovery cases
- (iv) MACT
- (v) Labour disputes
- (vi) Electricity and water Bills (excluding non-compoundable)
- (vii) Matrimonial disputes;
- (viii) Land Acquisition cases

Any person/litigant interested in settlement of his/ her case/dispute through the Lok Adalat may approach with the title and number of the case as mentioned under:-

Pending before High Court wing Jammu:

- | |
|---|
| <ul style="list-style-type: none">i) Registrar Judicial High Court wing, Jammu.ii) Office of the Secretary HCLSC, Jammu. |
|---|

Pending before High Court wing Srinagar:

- | |
|---|
| <ul style="list-style-type: none">iii) Registrar Judicial High Court wing, Srinagar.iv) Office of the Secretary HCLSC, Srinagar. |
|---|

For Pre-Litigation cases interested parties may approach as under:-

For cases at Jammu:

- | |
|--|
| <ul style="list-style-type: none">i) Office of the Secretary HCLSC, Jammu. |
|--|

For cases at Srinagar:

i) Office of the Secretary
HCLSC, Srinagar.

By or before **02th September, 2019.**

No: - ~~172-179~~/HCLSC/SGR/2019

Dt: - 28.08.2019


Secretary
J&K High Court Legal
Services Committee,
Srinagar.

Copy to:-

1. Secretary to Hon'ble Chairman J&KHCLSC for kind information of His Lordship.
2. Incharge e-courts, High Court of J&K Srinagar for information with the request to upload the Notification on the website.
3. Under Secretary State Legal Services Authority with the request to upload the Notification on the official website.
4. Notice Board.